

six Indians by the Government of Ghana for certain reported irregularities alleged to have been committed by them;

(b) the nature of such irregularities;

(c) whether Government have been informed by the Ghana Government or consulted by them regarding the action taken by them; and

(d) whether these persons are Indian nationals or Ghana citizens?

The Minister of External Affairs (Shri Swaran Singh): (a) Government is aware that residential permits of six Indian merchants were cancelled by the Government of Ghana.

(b) These people were in possession of certain irregular import licences.

(c) Our High Commissioner in Accra was informed by the Ghana Government of the action proposed to be taken by them.

(d) These persons are Indian nationals.

Afro-Asian Permanent Sectt. Meeting

31. { Shrimati Savitri Nigam:
Shri F. C. Barman:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Vishwa Nath Pandey:

Will the Minister of External Affairs be pleased to state:

(a) whether Government had sent any delegation to or permitted any individual to go to the meeting of permanent Afro-Asian Secretariat held in Cairo in June, 1964; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Government of India had not sent any delegation to any meeting of the permanent Afro-Asian Secretariat nor are they aware of any individual

having gone from India to attend the meeting referred to.

(b) Does not arise.

British Electronic Equipment at Agra

32. { Shri C. K. Bhattacharyya:
Shri Indrajit Gupta:
Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that valuable British electronic equipment supplied to India as part of military aid in the emergency is lying idle at Agra Depot, as reported in the *Daily Telegraph*, London;

(b) the details of such equipment; and

(c) the reasons for the equipment not being used?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) to (c). The U.K. authorities supplied during 1963, 25 wireless stations required by the Indian Army for radio communications between formations. These sets are vehicular sets but they were obtained from U. K. without being mounted on vehicles in order to utilise indigenously available vehicles. The vehicle selected was found during trials to require modifications. A new design for mounting the equipment on the vehicles has been finalised and the equipment will shortly be mounted on the modified vehicles. In the meantime, 11 of the 25 stations have been issued to Army units for use as ground stations. These as well as the 14 stations now held in depots will be mounted on vehicles and issued to Army units.

काकासावानी के स्टाक एडिटिस

33. श्री सिद्धेश्वर प्रसाद: क्या कृपया और प्रसारण मंत्री 17 फरवरी, 1964 के प्रसारित प्रश्न संख्या 250 के उत्तर के